## Annexure-7 Name of the Corporate Debtor: TIRUMALLA OIL REFINERY PRIVATE LIMTED (under CIRP)

Date of commencement of CIRP: 06.08.2024

List of Creditors as on : 25.06.2025

S1. Details of claim Remarks, if any Name of Details of claim admitted Amount of Amount of Amount of Amount of Details of No. Creditor any Mutual claim not claim under Security Whether contingent Date of receipt Amount claimed Amount of claim Nature of claim Amount % of Amount dues, that admitted Held related verification covered voting claim admitted covered may be setby by party? share in guarantee off CoC security interest 1 ESIC 28/08/2024 12,40,180 12,40,180 Operational N.A The amount Creditor claimed is (Government admitted Dues) 12,54,40,440 Operational The amount 2 Assistant 14/11/2024 12,54,40,440 N.A Creditor claimed is Commissioner of Income Tax (Government admitted Dues) Total 12,66,80,620 12,66,80,620 ---

Operational creditors (Government Dues)

(Amount in ₹)